

SP Reg. Post

High Court of Jammu and Kashmir at Jammu

**Notification**

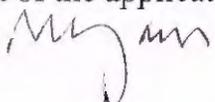
No:- 1011/GS

Dated:- 16-02-2017

In Continuation to this office Notification No.579 dated 01-09-2016 read with Notification No.769 dated 20.12.2016, it is notified for the information of the applicants mentioned here-in-below who have applied for the post of District Judge (Direct Quota), are once again directed to make good the deficiency mentioned against their respective names, within fifteen days from the issuance of this notification:-

S.No	Name of the Applicant	Parentage	Address	Remarks
1	Ajay Gupta	Jagdish Lal Gupta	H.No. F-328 Talab Tillo, jammu	<i>Experience certificate submitted is not as per the prescribed Format.</i>
2	Aftab Hussain Malik	Mohd. Iqbal	Village Dodaj Teh Darhal Distt Rajouri A/P E.P-9, Mohalla Dalpatian, near DC Office	<i>Invalided Category Certificate .</i>
3	Rajnish Singh Parihar	Tirath Chand Parihar	Horna,Palmar Kishtwar A/PH.No. 90, Near Tubewell Jumbel Nagar, Paloura, Jammu	<i>1.Invalided Category Certificate 2. He shall submit copy of the adaptation document.</i>
4	Tahir Mehmood Khan	Mughal Hussain Khan	Basooni Mendhar Dsitt Poonch A/P Lane No. 4, Bharat Nagar, Bantalab Jammu	<i>Copy of RBA certificate not submitted with application Form .</i>
5	Sarfraz Hussain Shah	Ali Hussain Shah	Potha, Teh Surankote, Distt Poonch A/P Thathar ,Bantalab, Jammu	<i>Experience certificate not submitted with the application form.</i>
6	Azad Ahmed	Noor Hussain	Kote teh Thannamandi Distt Rajouri A/P Azad Ahmed Chowdhery, Advocate, High Court of J&K at Jammu	<i>He shall produce his original ST Certificate.</i>
7	Rajeev Kumar	Chuni Lal	Lahri Teh. Billawar Distt Kautha A/P H.No. 622, Circular Road, near Polythene Industry,Peer Kho, Jammu	<i>Invalided Category Certificate</i>
8	Suriya Mir	Abdul Qayoom Mir	Village Sailan, Tehsil Surankote, District Poonch	<i>Experience certificate submitted is not as per the prescribed Format.</i>
9	Kapil Verma	Dharam Chand	Village: Kandoli Nagrota, Distt. Jammu	<i>Experience certificate submitted is not as per the prescribed Format.</i>

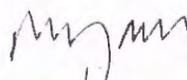
Besides, it is also notified that candidature of the applicants namely S/Shri Abdul Bari, Sunil Kumar, Mir Sayeem Qayoom and Jeewan Kumar (all Judicial Officers) and Ms. Subaya Yasmeen (Reader in the High Court of J&K),who have also applied for the Post of District Judge, are rejected due to the reason that they were not practicing as Advocate on the cut-of date of the receipt of the applications.



Lastly below mentioned persons, who claim to be working as Public Prosecutors have also applied for the above said posts. They are asked to furnish, within fifteen days, a Certificate from the Competent Authority of CBI / Police, as to whether they are permanently in the graded pay scales and subjected to all rigors of service conditions of a Government servant:-

S.No	Name of the Applicant	Parentage	Address
1	Vijay Kumar Dogra	Vakil Dass	Thaplal Ram Nagar Distt Udhampur A/p H.No. 332, Gali No. 3, New Plots Jammu P/o Rehari Colony
2	Kapil Verma	Dharam Chand	village Kandoli, Nagrota, Jammu
3	Kuldeep Kumar	Kanaya Lal	H.No. 68, Shankar Vihar, Talab Tillo, Jammu
4	Ranjeev Kumar	Late R.K.Gupta	village RamNagar Ward No 04 C/o Virender Gupta Ramnagar Udhampur A/P 19/4, Pomposh Colony, Near Soughat Shopping Centre, Janipur, jammu

By order

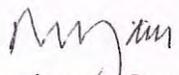
  
( R. S. Jain)  
(Registrar General)

No:- 30979-82/GS

Dated:- 16-02-2017

Copy to the :-

1. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.  
..... for information of His Lordship
4. Registrar Vigilance High Court of J&K.  
..... for information
5. Registrar Judicial, High Court Wing, Jammu /Srinagar.
6. Principal District and Session Judge \_\_\_\_\_  
..... for information and necessary action. With the direction to issue the experience certificate as per the prescribed format attached to the above mentioned notification strictly.
7. Director Information, J&K Srinagar.  
..... With the request to get the notification published in the two English Daily Newspapers having wide circulation in Jammu and Kashmir Provinces as well as through print media.
8. In-charge NIC for uploading the same in the official website of The Hon'ble High Court.

  
Registrar General